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SLP(Crl.)... 10117 OF 2004

ITEM No.MM-6

Court No. 1

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Crl.M.P. No. 10117/2004 in  
Petition(s) for Special Leave to Appeal(Crl.).../2004  
(From the judgement and order dated 03/09/2004 in CRLA 229/95  
of The HIGH COURT OF BOMBAY AT AURANGABAD BENCH)

SOU.PUSHPABAI BAPURAO JOSHI

Petitioner (s)

VERSUS

STATE OF MAHARASHTRA

Respondent (s)

( for exemption from surrendering )

Date : 30/09/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE G.P. MATHUR  
HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner (s)Mr. S.V. Deshpande,Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following  
O R D E R

List as proposed.

The petitioner is exempted from surrendering till then.

(D.P. WALIA)  
COURT MASTER

(RADHA R. BHATIA)  
COURT MASTER